

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION & BROADCASTING**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2158
(TO BE ANSWERED ON 09.08.2024)**

LICENCES/PERMISSION GRANTED TO START SATELLITE NEW CHANNELS

2158. SHRI V. VIJAYASAI REDDY:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the details of licences/permissions granted to start satellite news channels in the country during the last five years, year-wise and State-wise;
- (b) the names of each satellite news channel given licences/permission in the last five years, State-wise;
- (c) the guidelines/norms prescribed for starting new satellite news channel and for the existing satellite news channels in the country;
- (d) whether action is taken against satellite news channels that violate these norms; and
- (e) if so, the details thereof and if not, reasons therefor?

ANSWER

**THE MINISTER OF STATE FOR INFORMATION AND BROADCASTING; AND
PARLIAMENTARY AFFAIRS {DR. L. MURUGAN}**

(a) & (b): Details of permissions granted to start news TV channels during the last five years are following:

Year	No. of Channels
2019	14
2020	06
2021	09
2022	14
2023	14

Details of all permitted satellite TV channels broadcasting in India in various languages are available on the Broadcast Seva Portal under the tab “Satellite TV Channel → Permitted” at following link:

<https://new.broadcastseva.gov.in/digigov-portal-web-app/webHP?requestType=ApplicationRH&actionVal=userInformationSystem&screenId=2>

The permission to private satellite TV channels is granted on all India basis.

(c): Permission to Private Satellite TV channels are granted as per the Policy Guidelines for Uplinking and Downlinking of Satellite TV channels in India, 2022 as amended from time to time, which is available at following link:

<https://mib.gov.in/sites/default/files/Guidelines%20for%20Uplinking%20and%20Downlinking%20of%20Satellite%20Television%20Channels%20in%20India%2C%202022.pdf>

(d) & (e): Under Clause 25 of the Policy Guidelines, 2022, penal actions are taken against broadcasters who violate these guidelines. In the last five years, permission to 18 satellite news channels have been cancelled and transmission of 3 satellite news channels were suspended for a certain time period.
